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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

OA NO. 611/2001

This the 20th day of May, 2002

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HON'BLE SH. KULDIP SINGH, MEMBER (J)
HON'BLE SH. S.A.T. RIZVI, MEMBER (A)

Shri S.K. Katiyar,
(Junior Engineer, C.P.W.D.)
S/o Sh. B.R. Katiyar,
R/o 3/2 CPWD Service Centre,
Pragati Vihar Hotel,
New Delhi.
(By Advocate: Ms. Monica Kapoor)

Versus

1. Union of India through
its Secretary,
Ministry of Urban Development,
Nirman Bhawan,
New Delhi.
2. The Director General of Works,
Central Public Works Department,
Nirman Bhawan,
New Delhi.
(By Advocate: Sh. Inderjit Singh proxy for
Sh. Rajinder Nischal)

O R D E R (ORAL)

By Sh. Kuldip Singh, Member (J)

This is an OA filed by the applicant seeking following
reliefs:

- (i) call all the previous ACRs of the applicant so as to
ascertain the performance and conduct of the
applicant in the Respondent Department.
- (ii) to direct the Respondent No.2 to revise the pay scale
of the applicant as per the Assured Career
Progression Scheme of the Department.
- (iii) to direct the Respondent No.2 to promote/appoint the
applicant to/at the post of Assistant Engineer,



(iv) award cost in favour of the applicant and against the respondents.

(v) pass any other order/orders as this Hon'ble Tribunal may deem fit.

2. The case of the applicant was that a departmental examination was conducted for promotion in which the applicant was declared unsuccessful. On the last date of hearing we found that there are certain discrepancies with regard to the result filed by the department as it was shown to us in the Court by the department, the roll number as per the consolidated list was not tallying with the roll number issued to the applicant. So we directed the respondents to file an additional affidavit in support of the claim.

3. Department has filed an additional affidavit. Learned counsel for applicant is satisfied and as per the result declared since the applicant would not qualify his limited departmental examination for promotion, so we find that the OA has become infructuous. The grievance of the applicant stands satisfied. OA stands disposed of.


(S.A.T. RIZVI)

Member (A)


(KULDIP SINGH)

Member (J)

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